

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 445 of 2019

The State of Jharkhand & others Appellants
Versus
Sharafat Ali & Another Respondents

**CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellants : Mr. Ravi Kerketta, Advocate
For the Respondent No.1 : Mr. Saurav Arun, Advocate
For the Respondent No.2: Mr. Ramit Satender, Advocate

Oral Order
13 / Dated 06.09.2021

I.A Nos.4659 of 2021 & 4665 of 2021

These interlocutory applications have been filed seeking four weeks' further time for filing counter affidavit as per the order dated 16.08.2021.

Accordingly, four weeks' further time is granted to file such affidavit.

The aforesaid interlocutory applications stand disposed of.

Put up this case on 04.10.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)